

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. †4146
TO BE ANSWERED ON 29.03.2022**

HOUSING TO NOMADIC TRIBES

†4146. SHRI JASWANT SINGH BHABHOR:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has any proposal to provide permanent housing to nomadic tribes along with the details thereof; and
- (b) the steps taken/being taken by the Government to secure their livelihood

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SUSHRI PRATIMA BHOUMIK)**

- (a): The Ministry has launched a new Scheme namely the Scheme for Economic Empowerment of DNTs (SEED). One of the component of the scheme provides for financial support for construction of houses to members of the DNT/NT/SNT (De-notified/Nomadic/Semi-Nomadic) communities. The admissible support is Rs.1.20 lakhs in plains and 1.30 lakhs in hilly areas (per unit assistance).
- (b): One of the component of this SEED scheme is to provide financial assistance to facilitate livelihood initiatives at community level to build up and strengthen small clusters of DNT/NT/SNT community institutions.
